

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:858

ANSWERED ON:24.02.2006

RELIEF TO FARM LABOURERS UNDER SGRY AND SGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of starvation being faced by the villagers, mainly farm labourers, in the drought affected districts of Tamil Nadu and Karnataka;
- (b) if so, the details of survey carried out, if any, about the plight of the affected farm labourers;
- (c) the reasons for not enabling the affected villagers to access reliefs under the Centrally sponsored anti-poverty programmes and food security schemes particularly, SGRY and SGSY; and
- (d) the steps taken to ameliorate the condition of the affected families so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) No such report on starvation in Tamil Nadu and Karnataka has been received in this Ministry during the current year.

(b) Does not arise.

(c) & (d) Under Special Component of SGRY, only foodgrains are provided to the affected States to take up relief works to provide additional wage employment in the calamity affected areas. Cash component for the Scheme is provided by the States either from the State Sector Scheme or Centrally Sponsored Scheme in which foodgrains are utilized. Under the Special Component of SGRY, foodgrains to the tune of 72000 MT has been authorized to Karnataka while that of 43968 MT authorized to Tamil Nadu during 2005-06. It is the responsibility of the State Government to provide relief to the persons affected by calamity. The SGSY does not have any provision to provide funds for relief works.